NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 02-02-17

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

: 262/16

PETITION NUMBER

: TP 112) 17

NAME OF THE PETITIONER (S)

: M. RAMESH

NAME OF THE RESPONDENT (S)

: V-M. CONTRACTORS PYT. LAD CO,

UNDER SECTION

433(e) (+1

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

DESAI ASSOCIATES ADVOCATE FOR

PETITIONER

SUDHINDRA DESAI

9886358394

Ms. Vaishnavi Desai, Advocate appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 24.03.2017.

MEMBER (J)

MEMBER (T)